

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

OA No.408/98

Monday the 16th day of March 1998.

CORAM

HON'BLE MR A.V. HARIDASAN, VICE CHAIRMAN  
HON'BLE MR S.K. GHOSAL, ADMINISTRATIVE MEMBER

Abdul Nazar  
S/o Kunjakku  
Kettupulikkal Veedu  
Emily, Kalpetta P.O.

...Applicant

(By advocate Mr MR Rajendran Nair)

Versus

The Assistant Supdt. of Post Offices  
Kalpetta Sub Division  
Kalpetta.

...Respondent

(By advocate: Mr Sajeev Kumar)

The application having been heard on 16.3.98, the  
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR A.V. HARIDASAN, VICE CHAIRMAN

Applicant who has applied for selection and  
appointment as Extra Departmental Packer at Kalpetta  
North Post Office, apprehends that his candidature may  
not be considered by the respondent for the reason that  
his name has not been sponsored by the employment exchange.  
However, the applicant claims that he working as ED packer  
on provisional basis and states that non-sponsorship by  
the employment exchange is no ground to deny consideration  
of his candidature. He has, therefore, filed this application  
for a direction to the respondent to consider his candidature  
also in the selection for appointment to the post of ED  
Packer at Kalpetta North Post Office, giving due preference  
and weightage even if his name is not sponsored by the  
employment exchange.

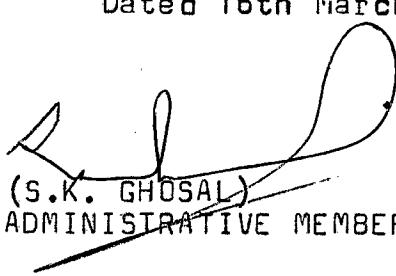
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2. When the application came up for hearing today, learned counsel appearing for the respondent stated that in view of the ruling of the Supreme Court in Excise Supdt., Malkapatnam, Krishna Dist., A.P. Vs. KBN Visweswara Rao & others, reported in 1996 (6) SCC 216, the respondent would consider the candidature of the applicant also for consideration in the selection for appointment to the post of ED Packer at Kalpetta North Post Office, in accordance with rules, even if his name is not sponsored by the employment exchange.

3. In the light of the above submissions by the learned counsel appearing for the respondents, and as agreed to by the learned counsel for the applicant, the application is disposed of with a direction to the respondent to consider the candidature of the applicant also for selection and appointment to the post of ED Packer at Kalpetta North Post Office, in accordance with rules, even if his name is not sponsored by the employment exchange.

No order as to costs.

Dated 16th March 1998.

  
(S.K. GHOSAL)  
ADMINISTRATIVE MEMBER

  
(A.V. HARIDASAN)  
VICE CHAIRMAN

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